equipment and shifting of polluting industries from congested areas

- (8) Legal action is taken against the defaulting units under the relevant acts.
- (9) Gross emission standards for all vehicles have been notified under the Motor Vehicles Rules, 1989. The Ministry of Surface Transport have advised the various State Transport Directorates to enforce the gross emission standards with effect from 1st March. 1990.
- (10) The Mass Emission standards for vehicles have been notified under the Motor Vehicles Rules 1989. The standards for petrol driven vehicles have come into force from April 1,1991, and standards for diesel driven vehicles have come into force from April 1, 1992.
- (11)Public awareness compaigns have been launched about vehicular pollution.
- (12)Steps have been initiated to introduce compressed natural gas (CNG) in Delhi and Bombay.

Overbridge on Jaipur-Keonjhar Road Station

1046. SHRI GOPI NATH GAJAPATHI: Will the Minister of RAILWAYS be pleased to state:

- (a) whether the proposal to construct an overbridge on Jajpur-Keonjhar Road Station in Orissa has been pending since long;
 - (b)if so, the reasons for the delay;
 - (c)the time by which the proposal to

construct the overbridge at that place is likely to be taken up; and

(d)the steps taken to expedite the implementation of above proposal?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI K.C.LENKA): (a) No, Sir. The construction of an overbridge at this site is in advanced stage of completion.

(b) to (d) Do not arise.

[Translation]

Moral Education in Kendriya Vidvalavas

- 1047. SHRI RAJVEER SINGH: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:
- (a)whether the Government propose to make moral education as a compulsory subject in Kendriya Vidyalayas;
 - (b)if so, the details thereof; and
- (c)the steps taken or proposed to be taken by the Government to inculcate the moral values among students through educational reforms?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (KUMARI SELJA): (a): According to the information furnished by the Kendriya Vidyalaya Sangathan, there is no proposal under consideration for making Moral Education a compulsory subject in the Vidyalayas.

(b) and (c). Does not arise.